

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 3026
TO BE ANSWERED ON 31.12.2018**

SETTING UP OF ESIC DISPENSARY IN MAHARAJGANJ

†3026. SHRI PANKAJ CHAUDHARY:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has received correspondence/letter No. MP/MRJ/1495/18 dated 17.10.2018 regarding setting up ESIC dispensary-cum-branch office in District Maharajganj of Uttar Pradesh;**
- (b) if so, the details thereof and the action taken thereon;**
- (c) whether the Government proposes to establish ESIC dispensary-cum-branch office in Maharajganj district of Uttar Pradesh; and**
- (d) if so, the details thereof and the time by which it is likely to be set up and if not, the reasons therefor?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

- (a): Yes, Madam. The said reference was received for opening of Dispensary Cum Branch Office.**
- (b): Maharajganj District falls under non- implemented area of ESI Scheme. ESIC provides medical facilities only in implemented areas. The Hon'ble MP has been apprised by ESIC vide letter No.A-45/20/14/2018-E.III dated 31.10.2018 stating that the matter is under consideration/examination for opening of Dispensary Cum Branch Office in district Maharajganj.**
- (c): All districts of Uttar Pradesh are to be implemented/covered under ESI Act, 1948 by 2022 as per Vision 2022 and one Dispensary Cum Branch Offices is to be opened in each implemented District.**
- (d): After implementation of ESI Scheme in Maharajganj district, necessary action will be initiated in respect of opening of Dispensary Cum Branch Office in Maharajganj.**
